

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.166  
ANSWERED ON 17.07.2017**

**EXTENSION OF E-VISA FACILITY**

**166. SHRI C. MAHENDRAN:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has extended the facility of e-Tourist Visa Scheme for citizens of 161 Countries recently;**
- (b) if so, the details thereof;**
- (c) whether the scheme aims to tap the vast tourism potential of India;**
- (d) if so, the details thereof; and**
- (e) the criteria followed for issuing of such e-visa?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)**

**(DR. MAHESH SHARMA)**

**(a): At present, the e-Tourist Visa Scheme is available for the citizens of 162 countries as informed by Ministry of Home Affairs vide their Circular No.488 dated 24.05.2017.**

**(b): The list of 162 countries is given at Annexure-I.**

**(c) to (e): Yes, Madam. The number of foreign tourists arrival (FTAs) in India has shown continuous increase in last three years. The number of FTAs in India during 2014, 2015 and 2016 are as under:**

<b>2014</b>	<b>7.68 million</b>
<b>2015</b>	<b>8.03 million</b>
<b>2016</b>	<b>8.80 million</b>

**This high growth may be attributed to introduction of e-Tourist Visa.**

**During the last two years 2015 and 2016, the foreign tourists visiting India under e-Tourist Visa Scheme have registered a growth of 142.5%.**

**As per information received from Ministry of Home Affairs, the criteria followed for issuing e-Visa are given at the Annexure-II.**

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**STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.166 ANSWERED ON 17.07.2017 REGARDING EXTENSION OF E-VISA FACILITY.****List of countries whose nationals are eligible for e- Visa facility.**

<b>Sl.No.</b>	
<b>1.</b>	<b>Andorra</b>
<b>2.</b>	<b>Angola</b>
<b>3.</b>	<b>Anguilla</b>
<b>4.</b>	<b>Antigua &amp; Barbuda</b>
<b>5.</b>	<b>Albania</b>
<b>6.</b>	<b>Austria</b>
<b>7.</b>	<b>Argentina</b>
<b>8.</b>	<b>Armenia</b>
<b>9.</b>	<b>Aruba</b>
<b>10.</b>	<b>Australia</b>
<b>11.</b>	<b>Azerbaijan</b>
<b>12.</b>	<b>Bahamas</b>
<b>13.</b>	<b>Barbados</b>
<b>14.</b>	<b>Belgium</b>
<b>15.</b>	<b>Belize</b>
<b>16.</b>	<b>Bolivia</b>
<b>17.</b>	<b>Bosnia &amp; Herzegovina</b>
<b>18.</b>	<b>Botswana</b>
<b>19.</b>	<b>Brazil</b>
<b>20.</b>	<b>Brunei</b>
<b>21.</b>	<b>Bulgaria</b>
<b>22.</b>	<b>Burundi</b>
<b>23.</b>	<b>Cambodia</b>
<b>24.</b>	<b>Cameron Union Republic</b>
<b>25.</b>	<b>Canada</b>
<b>26.</b>	<b>Cape Verde</b>
<b>27.</b>	<b>Cayman Island</b>
<b>28.</b>	<b>Chile</b>
<b>29.</b>	<b>China</b>
<b>30.</b>	<b>China- SAR Hongkong</b>
<b>31.</b>	<b>China- SAR Macau</b>
<b>32.</b>	<b>Colombia</b>
<b>33.</b>	<b>Comoros</b>
<b>34.</b>	<b>Cook Islands</b>
<b>35.</b>	<b>Costa Rica</b>
<b>36.</b>	<b>Cote d'Ivoire</b>

<b>37.</b>	<b>Croatia</b>
<b>38.</b>	<b>Cuba</b>
<b>39.</b>	<b>Cyprus</b>
<b>40.</b>	<b>Czech Republic</b>
<b>41.</b>	<b>Denmark</b>
<b>42.</b>	<b>Djibouti</b>
<b>43.</b>	<b>Dominica</b>
<b>44.</b>	<b>Dominican Republic</b>
<b>45.</b>	<b>East Timor</b>
<b>46.</b>	<b>Ecuador</b>
<b>47.</b>	<b>El Salvador</b>
<b>48.</b>	<b>Estonia</b>
<b>49.</b>	<b>Eritrea</b>
<b>50.</b>	<b>Fiji</b>
<b>51.</b>	<b>Finland</b>
<b>52.</b>	<b>France</b>
<b>53.</b>	<b>Gabon</b>
<b>54.</b>	<b>Gambia</b>
<b>55.</b>	<b>Georgia</b>
<b>56.</b>	<b>Germany</b>
<b>57.</b>	<b>Ghana</b>
<b>58.</b>	<b>Greece</b>
<b>59.</b>	<b>Grenada</b>
<b>60.</b>	<b>Guatemala</b>
<b>61.</b>	<b>Guinea</b>
<b>62.</b>	<b>Guyana</b>
<b>63.</b>	<b>Haiti</b>
<b>64.</b>	<b>Honduras</b>
<b>65.</b>	<b>Hungary</b>
<b>66.</b>	<b>Iceland</b>
<b>67.</b>	<b>Indonesia</b>
<b>68.</b>	<b>Ireland</b>
<b>69.</b>	<b>Israel</b>
<b>70.</b>	<b>Italy</b>
<b>71.</b>	<b>Jamaica</b>
<b>72.</b>	<b>Japan</b>
<b>73.</b>	<b>Jordan</b>
<b>74.</b>	<b>Kenya</b>
<b>75.</b>	<b>Kiribati</b>
<b>76.</b>	<b>Laos</b>
<b>77.</b>	<b>Latvia</b>
<b>78.</b>	<b>Lesotho</b>
<b>79.</b>	<b>Liberia</b>

<b>80.</b>	<b>Liechtenstein</b>
<b>81.</b>	<b>Lithuania</b>
<b>82.</b>	<b>Luxembourg</b>
<b>83.</b>	<b>Macedonia</b>
<b>84.</b>	<b>Madagascar</b>
<b>85.</b>	<b>Malaysia</b>
<b>86.</b>	<b>Malawi</b>
<b>87.</b>	<b>Mali</b>
<b>88.</b>	<b>Malta</b>
<b>89.</b>	<b>Marshall Islands</b>
<b>90.</b>	<b>Mauritius</b>
<b>91.</b>	<b>Mexico</b>
<b>92.</b>	<b>Micronesia</b>
<b>93.</b>	<b>Moldova</b>
<b>94.</b>	<b>Monaco</b>
<b>95.</b>	<b>Mongolia</b>
<b>96.</b>	<b>Montenegro</b>
<b>97.</b>	<b>Montserrat</b>
<b>98.</b>	<b>Mozambique</b>
<b>99.</b>	<b>Myanmar</b>
<b>100.</b>	<b>Namibia</b>
<b>101.</b>	<b>Nauru</b>
<b>102.</b>	<b>Netherlands</b>
<b>103.</b>	<b>New Zealand</b>
<b>104.</b>	<b>Nicaragua</b>
<b>105.</b>	<b>Niger Republic</b>
<b>106.</b>	<b>Niue Island</b>
<b>107.</b>	<b>Norway</b>
<b>108.</b>	<b>Oman</b>
<b>109.</b>	<b>Palau</b>
<b>110.</b>	<b>Palestine</b>
<b>111.</b>	<b>Panama</b>
<b>112.</b>	<b>Papua New Guinea</b>
<b>113.</b>	<b>Paraguay</b>
<b>114.</b>	<b>Peru</b>
<b>115.</b>	<b>Philippines</b>
<b>116.</b>	<b>Poland</b>
<b>117.</b>	<b>Portugal</b>
<b>118.</b>	<b>Republic of Korea</b>
<b>119.</b>	<b>Romania</b>
<b>120.</b>	<b>Russia</b>
<b>121.</b>	<b>Rwanda</b>
<b>122.</b>	<b>Saint Christopher and Nevis</b>

<b>123.</b>	<b>Saint Lucia</b>
<b>124.</b>	<b>Saint Vincent &amp; the Grenadines</b>
<b>125.</b>	<b>San Marino</b>
<b>126.</b>	<b>Samoa</b>
<b>127.</b>	<b>Senegal</b>
<b>128.</b>	<b>Serbia</b>
<b>129.</b>	<b>Seychelles</b>
<b>130.</b>	<b>Sierra Leone</b>
<b>131.</b>	<b>Singapore</b>
<b>132.</b>	<b>Slovenia</b>
<b>133.</b>	<b>Slovakia</b>
<b>134.</b>	<b>Solomon Islands</b>
<b>135.</b>	<b>South Africa</b>
<b>136.</b>	<b>Spain</b>
<b>137.</b>	<b>Sri Lanka</b>
<b>138.</b>	<b>Suriname</b>
<b>139.</b>	<b>Swaziland</b>
<b>140.</b>	<b>Switzerland</b>
<b>141.</b>	<b>Sweden</b>
<b>142.</b>	<b>Taiwan</b>
<b>143.</b>	<b>Tanzania</b>
<b>144.</b>	<b>Tajikistan</b>
<b>145.</b>	<b>Thailand</b>
<b>146.</b>	<b>Tonga</b>
<b>147.</b>	<b>Trinidad &amp; Tobago</b>
<b>148.</b>	<b>Turks &amp; Caicos Island</b>
<b>149.</b>	<b>Tuvalu</b>
<b>150.</b>	<b>UAE</b>
<b>151.</b>	<b>Ukraine</b>
<b>152.</b>	<b>United Kingdom(UK)</b>
<b>153.</b>	<b>United States of America (USA)</b>
<b>154.</b>	<b>Uruguay</b>
<b>155.</b>	<b>Uzbekistan</b>
<b>156.</b>	<b>Vanuatu</b>
<b>157.</b>	<b>Vatican City-Holy See</b>
<b>158.</b>	<b>Venezuela</b>
<b>159.</b>	<b>Vietnam</b>
<b>160.</b>	<b>Zambia</b>
<b>161.</b>	<b>Zimbabwe</b>
<b>162.</b>	<b>Uganda</b>

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**STATEMENT IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.166 ANSWERED ON 17.07.2017 REGARDING EXTENSION OF E-VISA FACILITY**

**(1) The nomenclature of the existing 'e-Tourist Visa' has been changed to 'e-Visa' with three sub-categories i.e. 'e-Tourist Visa', 'e-Business Visa' and 'e-Medical Visa'.**

**(2) Following activities are permitted under e-Tourist Visa, e-Business Visa and e-Medical Visa:-**

- (a) e-Tourist Visa : Recreation, sightseeing, casual visit to meet friends or relatives, and attending a short term yoga programme.**
- (b) e-Business Visa: All activities permitted under normal Business Visa as per the Visa Manual**
- (c) e-Medical Visa : Medical treatment, including treatment under Indian systems of medicine.**

**(3) The window for application under e-Visa stands increased from the existing 30 days to 120 days.**

**(4) Duration of stay in India under e-Visa has been increased from the existing 30 days to 60 days.**

**(5) On e-Tourist Visa and e-Business Visa, a foreign national are e permitted double entry. In the case of those availing e-Medical Visa, triple entry are permitted.**

**(6) Restriction of one application per email ID per month has been removed.**

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